


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

With profound sorrow and grief this is to inform that Sh. Tara Singh revered father of Sh. Jaiveer Singh Chauhan, Advocate (Hony. Secretary, Delhi Bar Association) has left for his heavenly abode today i.e. 06.12.2018.

The 'Cremation' shall take place today i.e. on 06.12.2018 (Thursday) at 04:30 p.m. at Cremation Ground, Nigam Bodh Ghat, Delhi.


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

2762/76255-355
No...../ACJ(Central)/2018

06 DEC 2018
Dated, Delhi the.....

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DIJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini / Saket / KKD Courts, Delhi/New Delhi
11. The Website Committee, Tis Hazari Courts, Delhi.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI